NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel V/s. M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Svenkateshwag. Adv Jos Petitioners

Ms. Kalpna Desai i/b.
M/S. Crawford Bayley & Co.
Advocates for Respondent
Nos. 1-S.

ORDER C.P. No. 06/241-242/NCLT/MB/MAH/2016

- 1. The Learned Representatives respectively of both the sides are present.
- From the side of the Respondent Nos. 1 to 5 seeking time to file an Additional 2. Reply. Granted. Directed to file Additional Reply on or before 22.05.2017 with a copy in advance to be served on the other side. A Rejoinder, if any, to be filed on or before 12.06.2017.
- 3. The matter is now listed for hearing on 17.07.2017.

Dated: 02.05.2017

Sd/-

M.K. Shrawat Member (Judicial)